

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3015
TO BE ANSWERED ON DECEMBER 21, 2023

HOUSES UNDER PMAY-U

**NO. 3015. SHRIMATI SANGEETA KUMARI SINGH DEO:
DR. JAYANTA KUMAR ROY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of houses sanctioned, pending and completed under Pradhan Mantri Awas Yojana- Urban (PMAY-U) in Balangir, Odisha and Jalpaiguri, West Bengal, year-wise;**
- (b) whether only a few beneficiaries of Odisha and West Bengal have been assisted under PMAY-U during the last three years, particularly Jalpaiguri, in West Bengal;**
- (c) if so, the reasons therefor; and**
- (d) the other steps being taken by the Government regarding the implementation of PMAY-U in Odisha and West Bengal?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country. PMAY-U is a demand driven scheme and based on the demand for housing in the urban areas, States/Union Territories (UTs) prepare project proposals and submit to the Ministry in a phased manner for sanctioning of admissible Central Assistance. Based on the project proposals submitted, Details of houses sanctioned, grounded and completed under PMAY-U in Balangir, Odisha and Jalpaiguri, West Bengal during last three years and since inception are at Annexure-I. Details of

houses sanctioned, grounded and completed under PMAY-U in Odisha and West Bengal during the last three years and since inception are at Annexure-II.

(d): The Ministry has taken following measures in order to achieve the vision of 'Housing for All':

- i. **PMAY-U Awards have been instituted with emphasis on grounding, completion, occupancy of houses sanctioned under the scheme.**
- ii. **Alternative and innovative construction technologies have been promoted under the Scheme for rapid delivery of houses.**
- iii. **Payment through Direct Benefit Transfer (DBT) Mode and Aadhaar seeding of beneficiaries is ensured for transparency and accountability.**
- iv. **Use of Information/ Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/ Geo-fencing of sanctioned houses are being done for effective monitoring and expeditious release of Central Assistance.**

The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC).

PMAY-U, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period as per Detailed Project Reports.

Annexure I referred in reply to Lok Sabha Unstarred Question No. 3015 due for 21-12-2023

Physical and Financial progress achieved in the District of Balangir (Odisha) and Jalpaiguri (West Bengal) since inception and during last three years under PMAY-U

Sr. No.		Particulars	Since Inception	During last three years
1	Balangir District (Odisha)	Houses Sanctioned (Nos)	5,870	2,630
2		Houses Grounded (Nos)	4,490	2,661
3		Houses Completed (Nos)	3,499	2,208
4		Central Assistance Sanctioned (₹ Crores)	88.47	40.56
5		Central Assistance Released (₹ Crores)	53.89	29.38
1	Jalpaiguri District (West Bengal)	Houses Sanctioned (Nos)	23,703	7,826
2		Houses Grounded (Nos)	21,082	8,100
3		Houses Completed (Nos)	9,082	1,028
4		Central Assistance Sanctioned ₹Crores)	361.69	122.49
5		Central Assistance Released(₹Crores)	172.98	52.67

Annexure II referred in reply to Lok Sabha Unstarred Question No. 3015 due for 21-12-2023

Physical and Financial progress achieved in the State of Odisha and West Bengal since inception and during last three years under PMAY-U

Sr. No.		Particulars	Since Inception	During last three years
1	Odisha	Houses Sanctioned (Nos)	2,03,380	74,124
2		Houses Grounded (Nos)	1,70,449	72,625
3		Houses Completed(Nos)	1,38,042	63,993
4		Central Assistance Sanctioned (₹ Crores)	3,176.98	1,168.75
5		Central Assistance Released (₹ Crores)	2,350.27	1,015.49
1	West Bengal	Houses Sanctioned (Nos)	6,81,795	2,95,623
2		Houses Grounded (Nos)	6,61,367	2,63,121
3		Houses Completed (Nos)	5,49,018	1,75,923
4		Central Assistance Sanctioned (₹ Crores)	11,207.02	4,941.91
5		Central Assistance Released (₹ Crores)	9,727.75	3,175.48